

## Insolvency and Bankruptcy Board of India

Provisional List of IPs prepared in accordance with 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees, (Recommendation) Guidelines, 2024,' for appointment as,  
- IRP in a CIRP under section 16(4),  
- liquidator in a liquidation process under section 34(6),  
- RP in an individual insolvency resolution process under section 97(4) or 98(3), and Bankruptcy Trustee (BT) under section 125(4), 146(3) or 147(3)  
of the Insolvency and Bankruptcy Code, 2016, by Adjudicating Authority.

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State	Zone	Zone No
1	Mr. Anurag Nirbhaya	IBBI/IPA-001/IP-P00870/2017-2018/11468	anurag@canirbhaya.com	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport	Delhi	New Delhi	1
2	Ms. Maya Gupta	IBBI/IPA-002/IP-N00363/2017-2018/11061	fcsmayagupta@gmail.com	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Iron, steel and Power, Gems & Jewels, Film Production and Entertainment, Automobile, Chemical, Pu-foam/rubber Sector etc.)	Delhi	New Delhi	1
3	Mr. Rajesh Kumar Parakh	IBBI/IPA-001/IP-P00272/2017-18/10516	parakh.rajesh@gmail.com	Real Estate, Manufacturing, Others (IT Services)	Delhi	New Delhi	1
4	Mr. Ashok Kriplani	IBBI/IPA-003/IP-N00009/2016-17/10071	ashok.kriplani1956@gmail.com	Real Estate, Others (Software, Printing & Packaging.)	Delhi	New Delhi	1
5	Mr. Kanti Mohan Rustagi	IBBI/IPA-002/IP-N00097/2017-18/10240	kanti.rustagi@patanjaliassociates.com	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Iron and Steel manufacturing, online retail)	Delhi	New Delhi	1
6	Mr. Rabindra Kumar Mintri	IBBI/IPA-001/IP-P00707/2017-2018/11194	mintri_ca@rediffmail.com	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Security Services, Legal, Accounting & Tax Consultancy)	Delhi	New Delhi	1
7	Mr. Ajay Gupta	IBBI/IPA-001/IP-P00140/2017-18/10304	ip.ajaygupta@corpvisory.com	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Irradiation and sterilization services, LED Lighting, Hospitality, Steel Fabrication, Books Publishing & Distribution, Jewelers, Iron & Steel)	Delhi	New Delhi	1
8	Mr. Sanjay Gupta	IBBI/IPA-002/IP-N00982-C01/2017-2018/10354	sanjay@sgaindia.in	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Delhi	New Delhi	1
9	Mr. Anang Kumar Shandilya	IBBI/IPA-002/IP-N00882/2019-2020/12826	csanang@gmail.com	Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Financial Consultancy, Agriculture)	Delhi	New Delhi	1
10	Mr. Santosh Sharma	IBBI/IPA-002/IP-N00898/2019-2020/12842	sci.santoshsharma@gmail.com	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (flour mill)	Delhi	New Delhi	1

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11	SANTANU KUMAR SAMANTA	IBBI/IPA-001/IP-P-02324/2020-2021/13511	santanukumar@yahoo.com	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Educational Institution, )	Delhi	New Delhi	1
12	Ankit Goel	IBBI/IPA-001/IP-P-02671/2022-2023/14088	ankitgoel@aaainsolvency.in	Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Software)	Delhi	New Delhi	1
13	Mr. Rajiv Malik	IBBI/IPA-002/IP-N00391/2018-2019/12115	iprmalik2009@gmail.com	Wholesale and Retail Trade	Delhi	New Delhi	1
14	Mr. Sanjiv Kumar Arora	IBBI/IPA-001/IP-P01462/2018-2019/12390	mrask4@yahoo.co.in	Wholesale and Retail Trade, Others (Electro Mechanical )	Delhi	New Delhi	1
15	Swatantra Singh	IBBI/IPA-001/IP-P-01950/2020-2021/13047	singh@caindelhiindia.com	infrastructure, IT and related services, Power sector )	Delhi	New Delhi	1
16	SUMAN KUMAR VERMA	IBBI/IPA-003/00342/2021-2022/13657	ipskverma@gmail.com	Wholesale and Retail Trade, Construction, Real Estate	Delhi	New Delhi	1
17	Kunwarpreet Singh	IBBI/IPA-002/IP-N01150/2021-2022/13788	singhkunwar2012@gmail.com	Construction, Real Estate, Manufacturing, Others (MINING AND QUARRYING)	Delhi	New Delhi	1
18	Mr.Mahesh Taneja	IBBI/IPA-002/IP-N00739/2018-2019/12326	maheshaneja111@yahoo.in	Wholesale and Retail Trade, Construction, Manufacturing, Others (TRADING, BUILDER, GOLD MFG ETC)	Delhi	New Delhi	1
19	Ms. Arti Baluja	IBBI/IPA-002/IP-N00780/2018-2019/12378	ca.artibaluja@gmail.com	Wholesale and Retail Trade, Manufacturing, Transport	Delhi	New Delhi	1
20	MUKESH CHAND JAIN	IBBI/IPA-002/IP-N00960/2020-2021/13054	mcjain.jmca@gmail.com	Wholesale and Retail Trade, Manufacturing, Others (Media)	Delhi	New Delhi	1

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21	CA ARCHANA SINGHAL	IBBI/IPA-001/IP-P-02036/2020-2021/13116	archanafca@gmail.com	Real Estate, Others (Printing)	Delhi	New Delhi	1
22	Vivek Sharma	IBBI/IPA-002/IP-N01077/2020-2021/13442	fcsviveksharma@gmail.com	Construction, Manufacturing	Delhi	New Delhi	1
23	SHAMSHER BAHADUR SINGH	IBBI/IPA-003/0341/2021-2022/13623	shamsher_cs@yahoo.co.in	Real Estate, Manufacturing, Others (Textile, Iron & Steel, Cable Industry)	Delhi	New Delhi	1
24	Prassan Navin Kumar Sinha	IBBI/IPA-002/IP-N01197/2021-2022/13971	csprassan@gmail.com	Wholesale and Retail Trade, Real Estate, Others (software etc)	Delhi	New Delhi	1
25	Mr. Umesh Singhal	IBBI/IPA-002/IP-N00124/2017-18/10293	singhaluk@hotmail.com	Wholesale and Retail Trade, Others (IT SECTOR)	Delhi	New Delhi	1
26	Mr. Sudhir Kumar Agarwal	IBBI/IPA-001/IP-P00195/2017-18/10374	ska003@gmail.com	Manufacturing	Delhi	New Delhi	1
27	Mr. Krit Narayan Mishra	IBBI/IPA-001/IP-P00441/2017-18/10784	kritmassociates@gmail.com	Hotels, Real Estate, Manufacturing, Transport	Delhi	New Delhi	1
28	Mr. Pawan Kumar Singal	IBBI/IPA-001/IP-P-01172/2018-2019/12229	pawansingal50@gmail.com	Wholesale and Retail Trade, Manufacturing, Others (Textile)	Delhi	New Delhi	1
29	Mr. Rakesh Mishra	IBBI/IPA-001/IP-P01676/2019-2020/12719	rakeshmishranr@hotmail.com	Real Estate, Others (Metal Scrap and crude palm oil)	Delhi	New Delhi	1
30	MUKESH KUMAR JAIN	IBBI/IPA-001/IP-P-01960/2020-2021/13089	fcacfcs19@gmail.com	logistics, infrastructure, automobile and financial services.)	Delhi	New Delhi	1

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31	Sumit Sharma	IBBI/IPA-001/IP-P-02323/2020-2021/13513	mail@sumitsharma.in	Wholesale and Retail Trade, Manufacturing	Delhi	New Delhi	1
32	Rahul Khanna	IBBI/IPA-002/IP-N01095/2021-2022/13581	rk_3398@rediff.com	Others (photovoltaic racking mounting, bewerages)	Delhi	New Delhi	1
33	NEERAJ KUMAR JAIN	IBBI/IPA-001/IP-P-02354/2021-2022/13615	neerajjainus@gmail.com	Others (garment exports /real estate)	Delhi	New Delhi	1
34	Mohit Goyal	IBBI/IPA-001/IP-P-02395/2021-2022/13636	camohitgoyal@gmail.com	Construction, Real Estate, Others (Event Management)	Delhi	New Delhi	1
35	Mr. Pawan K Goel	IBBI/IPA-001/IP-P00203/2017-2018/10392	pawankgoel1@gmail.com	Manufacturing	Delhi	New Delhi	1
36	Mr. Pushpendra Surana	IBBI/IPA-001/IP-P00488/2017-18/10876	pushpendra.surana@sksuranallp.com	Real Estate, Manufacturing	Delhi	New Delhi	1
37	Mr. Atul Tandon	IBBI/IPA-003/IP-N000102/2017-2018/11125	atultandon2002@gmail.com	Manufacturing	Delhi	New Delhi	1
38	Mr. Mohit Kumar Gupta	IBBI/IPA-001/IP-P00782/2017-2018/11355	mohitgupta1112@yahoo.co.in	Others (LOGISTICS)	Delhi	New Delhi	1
39	Mrs. Santosh Goel	IBBI/IPA-001/IP-P00823/2017-2018/11399	casantoshgoel@gmail.com	Wholesale and Retail Trade	Delhi	New Delhi	1
40	Mr. Brijesh Kumar Tamber	IBBI/IPA-002/IP-N00523/2017-2018/11593	officeofbrijeshktamber@gmail.com	Manufacturing	Delhi	New Delhi	1

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41	Mr. Rajesh Mittal	IBBI/IPA-001/IP-P01114/2018-19/11816	md@alamakcapital.com	Wholesale and Retail Trade, Construction	Delhi	New Delhi	1
42	RAJEEV DHINGRA	IBBI/IPA-001/IP-01946/2019-2020/12970	dhingra_fca@yahoo.com	Wholesale and Retail Trade, Real Estate, Others (Consultancy)	Delhi	New Delhi	1
43	PARVEEN KUMAR JAIN	IBBI/IPA-001/IP-P-02022/2020-2021/13110	parveen_2817@yahoo.co.in	Manufacturing, Others (Advertising, Computer Training )	Delhi	New Delhi	1
44	RAMKRIPAL SHARMA	IBBI/IPA-002/IP-No-1126/2021-2022/13669	iprksharma@gmail.com	Others (TRADING)	Delhi	New Delhi	1
45	Binod Kumar Singh	IBBI/IPA-001/IP-P-02688/2022-2023/14108	binod.adv@gmail.com	Hotels, Manufacturing	Delhi	New Delhi	1
46	Gaurav Mittal	IBBI/IPA-001/IP-P-02713/2022-2023/14140	gauravmittal.ipprofessional@gmail.com	Transport	Delhi	New Delhi	1
47	Mr. Devnidhi Arya	IBBI/IPA-001/IP-P00148/2017-18/10312	devaryafca@gmail.com	None	Delhi	New Delhi	1
48	Mr. Vineet Gupta	IBBI/IPA-001/IP-P00810/2017-2018/11377	vineetsinghalco@hotmail.com	None	Delhi	New Delhi	1
49	Mr. Rajeev Bansal	IBBI/IPA-001/IP-P00844/2017-2018/11428	rbansal95@gmail.com	None	Delhi	New Delhi	1
50	Mr. Sumeet Gupta	IBBI/IPA-001/IP-P01016/2017-2018/11667	casumeet@gmail.com	None	Delhi	New Delhi	1

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51	Paban Kumar Jain	IBBI/IPA-001/IP-P01148/2019-2020/12490	jainchi@hotmail.com	None	Delhi	New Delhi	1
52	Mr. Gyan Chandra Misra	IBBI/IPA-001/IP-P01797/2019-2020/12789	cagcmisra@gmail.com	None	Delhi	New Delhi	1
53	Mr. Arvinder Singh Kindra	IBBI/IPA-002/IP-N00873/2019-2020/12830	arvinderkindra@gmail.com	None	Delhi	New Delhi	1
54	Harmeet Kaur	IBBI/IPA-002/IP-N00948/2020-2021/13076	harmeet.kaur@rrinsolvency.com	None	Delhi	New Delhi	1
55	BRIJESH SINGH BHADAURIYA	IBBI/IPA-002/IP-N01045/2020-2021/13385	bsb@bsbandassociates.in	None	Delhi	New Delhi	1
56	DIKSHITA SHARMA	IBBI/IPA-001/IP-P-02226/2020-2021/13408	ca.dikshasharma@gmail.com	None	Delhi	New Delhi	1
57	rakesh kumar	IBBI/IPA-001/IP-P-02355/2020-2021/13448	rkattorney@gmail.com	None	Delhi	New Delhi	1
58	Niraj Kumar	IBBI/IPA-001/IP-P-02368/2021-2022/13586	njhaandco@gmail.com	None	Delhi	New Delhi	1
59	RAVINDER KUMAR SHARMA	IBBI/IPA-003/N-00331/2021-2022/13598	emailravinderksharma@gmail.com	None	Delhi	New Delhi	1
60	HEMANT SETHI	IBBI/IPA-002/IP-N01107/2021-2022/13628	hemantmlsethi60@gmail.com	None	Delhi	New Delhi	1

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61	PRADEEP KUMAR RAY	IBBI/IPA-002/IP-N01100/2021-2022/13648	pkrayip@gmail.com	None	Delhi	New Delhi	1
62	Vikram Sharma	IBBI/IPA-001/IP-P-02533/2021-2022/13876	ipvikramsharma@gmail.com	None	Delhi	New Delhi	1
63	Avinash Kumar	IBBI/IPA-002/IP-N01193/2021-2022/13964	abavinash@gmail.com	None	Delhi	New Delhi	1
64	Manindra Kumar Tiwari	IBBI/IPA-001/IP-P-02612/2021-2022/14015	ip.camkt@gmail.com	None	Delhi	New Delhi	1
65	Rahul Jindal	IBBI/IPA-001/IP-P-02649/2021-2022/14048	jindalrahul60@gmail.com	None	Delhi	New Delhi	1
66	Deepak Arora	IBBI/IPA-003/ICAI-N-00418/2022-2023/14120	ipdeepakarora@gmail.com	None	Delhi	New Delhi	1
67	AMAR SHARMA	IBBI/IPA-001/IP-P-02685/2022-2023/14125	amarfca@gmail.com	None	Delhi	New Delhi	1
68	Abhinarayan Mishra	IBBI/IPA-001/IP-P-02770/2022-2023/14236	ca.abhimishra@gmail.com	None	Delhi	New Delhi	1
69	RAKESH GUPTA	IBBI/IPA-001/IP-P-02767/2022-2023/14245	rakesh_smc@hotmail.com	None	Delhi	New Delhi	1
70	Vipin Garg	IBBI/IPA-001/IP-P-02777/2022-2023/14262	vipingarg@vgnc.in	None	Delhi	New Delhi	1

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71	Anil Sachdeva	IBBI/IPA-001/IP-P-02774/2022-2023/14274	anilsachdeva@rediffmail.com	None	Delhi	New Delhi	1
72	Pankaj Tiwari	IBBI/IPA-003/ICAI-N-00394/2022-2023/14278	ippankajtiwari@gmail.com	None	Delhi	New Delhi	1
73	Neeraj Singhal	IBBI/IPA-002/IP-N01255/2023-2024/14295	nslegalexpert@gmail.com	None	Delhi	New Delhi	1
74	RAJNISH	IBBI/IPA-001/IP-P-02793/2023-2024/14311	rajnishtomar1@gmail.com	None	Delhi	New Delhi	1
75	Shailesh Chandra Ojha	IBBI/IPA-001/IP-P-02859/2023-2024/14382	ipscojha@gmail.com	None	Delhi	New Delhi	1
76	MOHAMMAD KHALID	IBBI/IPA-002/IP-N01289/2024-2025/14417	cskhalid01@gmail.com	None	Delhi	New Delhi	1
77	Mr. Chandra Prakash Jain	IBBI/IPA-001/IP-P00147/2017-2018/10311	jain_cp@yahoo.com	Electricity, Hotels, Wholesale and Retail Trade, Construction, Manufacturing, Others (Involved in Collection, Purification and distribution of water, SEZ development, Internet service provider, Engineering Sector, Iron & Steel, Textile Industry, Agricultural and animal husbandry service, Industries Polyvinyl)	Gujarat	Ahmedabad	2
78	Mr. Bhupendra Singh Narayan Singh Rajput	IBBI/IPA-001/IP-P00397/2017-18/10715	cabsrajput309@gmail.com	Wholesale and Retail Trade, Manufacturing, Others (Others)	Gujarat	Ahmedabad	2
79	Mr. Arvind Gaudana	IBBI/IPA-002/IP-N00283/2017-2018/10841	arvindg_cs@yahoo.com	Real Estate, Manufacturing, Others (Packaging, Container Terminal License)	Gujarat	Ahmedabad	2
80	Mr. Pinakin Surendra Shah	IBBI/IPA-002/IP-N00106/2017-18/10248	pinakincs@yahoo.com	Trade, Construction, Manufacturing, Transport, Others (JEWELLARY)	Gujarat	Ahmedabad	2



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81	Jigar Tarunkumar Bhatt	IBBI/IPA-001/IP-P-01917/2019-2020/13005	jjgarb.jjgarb@gmail.com	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Engineering, Textile, Laminates, Infrastructure, Auto Mobile)	Gujarat	Ahmedabad	2
82	Mr. Suhas Dinkar Bhattbhatt	IBBI/IPA-002/IP-N00571/2017-2018/11738	cssuhasb@gmail.com	Electricity, Wholesale and Retail Trade, Construction, Transport	Gujarat	Ahmedabad	2
83	IQBALSINGH GANDHI	IBBI/IPA-001/IP-P-02365/2021-2022/13524	iqbalsingh2659@yahoo.co.in	Transport, Others (IT, Paper Mill)	Gujarat	Ahmedabad	2
84	Mr. Shivkumar Madanlal Baser	IBBI/IPA-001/IP-P01263/2018-2019/12064	shivbaser@gmail.com	AUXILIARY TO FINANCIAL INTERMEDIATION)	Gujarat	Ahmedabad	2
85	Mr. Hiten Mukundbhai Parikh	IBBI/IPA-002/IP-N00309/2017-18/10898	hiten@smajmudar.com	Construction, Manufacturing, Others (Hotel)	Gujarat	Ahmedabad	2
86	Mr. Balmukund Bhagchand Kabra	IBBI/IPA-001/IP-P00544/2017-2018/10974	bkabraco@yahoo.com	Wholesale and Retail Trade, Manufacturing	Gujarat	Ahmedabad	2
87	Chetan Patel	IBBI/IPA-002/IP-N00819/2019-2020/12561	chetanpatelcs@gmail.com	Wholesale and Retail Trade, Manufacturing	Gujarat	Ahmedabad	2
88	RAHUL SHAH	IBBI/IPA-001/IP-P-02170/2020-2021/13367	carahulnshah@gmail.com	Others (Textiles)	Gujarat	Ahmedabad	2
89	KINJALKUMAR MADHUBHAI CHAUDHARY	IBBI/IPA-001/IP-P-02196/2020-2021/13463	CAKMCHAUDHARY@YAHOO.COM	Real Estate, Others (Textile, Garment)	Gujarat	Ahmedabad	2
90	Sanjaykumar Jitendralal Shah	IBBI/IPA-001/IP-P-01915/2020-2021/13096	sshahfca.ss@gmail.com	Others (Transformer Mfg. & Automobile Dealer )	Gujarat	Ahmedabad	2

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S.No	Name of Insolvency Professional (IP)	Registration Number of IP	Registered E-mail ID of IP	Name of the Sector in which the IP has or is handling assignments	State	Zone	Zone No
91	Ravindra Kumar Goyal	IBBI/IPA-001/IP-P-02019/2020-2021/13098	ravindra1960_goyal@yahoo.co.in	Electricity, Wholesale and Retail Trade, Construction, Manufacturing, Others (ACTIVITIES AUXILIARY TO FINANCIAL INTERMEDIATION, MANUFACTURE OF ELECTRICAL MACHINERY AND APPARATUS N.E.C., TEXTILES,)	Gujarat	Ahmedabad	2
92	Ramakant Gupta	IBBI/IPA-001/IP-P-02673/2022-2023/14105	bajajgupta@yahoo.com	Others (Infrastructure Contractor)	Gujarat	Ahmedabad	2
93	Sanjay B Shah	IBBI/IPA-001/IP-P-02677/2022-2023/14106	ip@sbsah.in	Manufacturing	Gujarat	Ahmedabad	2
94	Neeraj Kumar Bajaj	IBBI/IPA-001/IP-P-02672/2022-2023/14110	nkbajajca@gmail.com	Others (Sports)	Gujarat	Ahmedabad	2
95	Mr. Gaurav Inderchand Nahta	IBBI/IPA-002/IP-N00397/2017-2018/11172	gauravnahta@yahoo.com	Real Estate	Gujarat	Ahmedabad	2
96	Mr. Malav Jitendra Ajmera	IBBI/IPA-001/IP-P01190/2018-2019/11908	malav.ajmera@maassociates.co.in	Manufacturing	Gujarat	Ahmedabad	2
97	Mr. Naveen Brijmohan Bazari	IBBI/IPA-001/IP-P01312/2018-2019/12007	nbazarica@gmail.com	Manufacturing	Gujarat	Ahmedabad	2
98	Rajendra Sanghi	IBBI/IPA-001/IP-P-01973/2019-2020/13011	rajendra.sanghi@yahoo.co.in	Manufacturing, Others (Water treatment)	Gujarat	Ahmedabad	2
99	PIYUSH JAGDISH BHANSALI	IBBI/IPA-001/IP-P-02138/2020-2021/13352	piyushsurat@gmail.com	Others (Security Services)	Gujarat	Ahmedabad	2
100	Mr. Samir Ganeshbhai Marathe	IBBI/IPA-001/IP-P00830/2017-2018/11415	casgmarathe@gmail.com	None	Gujarat	Ahmedabad	2

## Insolvency and Bankruptcy Board of India

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101	Mr. Anil Kumar Satyanarayan Agarwal	IBBI/IPA-001/IP-P00957/2017-2018/11578	caanilagarwal1995@gmail.com	None	Gujarat	Ahmedabad	2
102	Mr. Arpan Maheshkumar Shah	IBBI/IPA-001/IP-P01847/2019-2020/12862	arpan@caarpanshah.com	None	Gujarat	Ahmedabad	2
103	Sachin Sinha	IBBI/IPA-002/IP-N00939/2019-2020/12985	sachinsinhaassociates@gmail.com	None	Gujarat	Ahmedabad	2
104	Mohit Bipinchandra Adatiya	IBBI/IPA-001/IP-P-01966/2019-2020/13004	camohitadatiya@gmail.com	None	Gujarat	Ahmedabad	2
105	KIRAN KUMAR PATEL	IBBI/IPA-002/IP-N01009/2020-2021/13291	cskiranpatel@gmail.com	None	Gujarat	Ahmedabad	2
106	Pragnesh Mahendrabhai Jagasheth	IBBI/IPA-001/IP-P-02219/2020-2021/13456	jagasheth@gmail.com	None	Gujarat	Ahmedabad	2
107	Shah Surendrakumar Nemchandbhai	IBBI/IPA-001/IP-P-02273/2021-2022/13535	snsahip2160@gmail.com	None	Gujarat	Ahmedabad	2
108	Rajeshkumar Malani	IBBI/IPA-001/IP-P-02098/2021-2022/13550	carajeshmalani@gmail.com	None	Gujarat	Ahmedabad	2
109	KIRAN CHAND SIPANI	IBBI/IPA-001/IP-P-02309/2021-2022/13589	sipaniadvisor@gmail.com	None	Gujarat	Ahmedabad	2
110	ANIL KUMAR DAD	IBBI/IPA-001/IP-P-02519/2021-2022/13840	anil.dad@gmail.com	None	Gujarat	Ahmedabad	2

## Insolvency and Bankruptcy Board of India

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111	Riddhi Sanket Gandhi	IBBI/IPA-001/IP-P-02631/2021-2022/14041	kadhiwala_riddhi@yahoo.co.in	None	Gujarat	Ahmedabad	2
112	JANAK JAGJIVAN SHAH	IBBI/IPA-001/IP-P-02626/2022-2023/14085	iprvcajanakshah@gmail.com	None	Gujarat	Ahmedabad	2
113	Ramesh Kumar Totla	IBBI/IPA-001/IP-P-02670/2022-2023/14097	mandco.surat@gmail.com	None	Gujarat	Ahmedabad	2
114	CA GOMTI RAMCHANDRA CHOUDHARY	IBBI/IPA-001/IP-P-02625/2022-2023/14275	CAGOMTIRCHOUDHARY@GMAIL.COM	None	Gujarat	Ahmedabad	2
115	PRATEEK AANCHALIA	IBBI/IPA-001/IP-P-02779/2023-2024/14281	aanchaliaprteek@gmail.com	None	Gujarat	Ahmedabad	2
116	Sanjay Borad	IBBI/IPA-003/00441/2023-2024/14324	ipsanjayborad@gmail.com	None	Gujarat	Ahmedabad	2
117	Ankit Gadia	IBBI/IPA-001/IP-P-02724/2024-2025/14426	Caankitgadia@gmail.com	None	Gujarat	Ahmedabad	2
118	Mr. Pramod Kumar Sharma	IBBI/IPA-002/IP-N00110/2017-18/10258	pksharmafcs@gmail.com	Real Estate, Manufacturing, Others (Media)	Uttar Pradesh	Allahabad	3
119	Mr. Sarvesh Kashyap	IBBI/IPA-002/IP-N00127/2017-2018/10296	sarvesh_dam@yahoo.com	Real Estate, Manufacturing, Others (Hospitality and Man Power Supply)	Uttar Pradesh	Allahabad	3
120	Mr. Rakesh Jindal	IBBI/IPA-001/IP-P00375/2017-18/10632	ca.rakeshjindal@gmail.com	Hotels, Real Estate, Manufacturing, Others (Agro Food Park)	Uttar Pradesh	Allahabad	3

## Insolvency and Bankruptcy Board of India

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121	Mr. Avneesh Srivastava	IBBI/IPA-001/IP-P01845/2019-2020/12869	caavneesh11@gmail.com	Real Estate, Transport	Uttar Pradesh	Allahabad	3
122	ANKIT AGRAWAL	IBBI/IPA-002/IP-N01070/2020-2021/13514	ankitagarwalcs@gmail.com	Others (MILK PROCESSING)	Uttar Pradesh	Allahabad	3
123	Arunkumarsrivastava	IBBI/IPA-001/IP-P-02630/2021-2022/14029	arunkumar.srivastava818@gmail.com	Real Estate	Uttar Pradesh	Allahabad	3
124	SAURABH AGARWAL	IBBI/IPA-001/IP-P-02352/2021-2022/13563	agarwalsaurabh19@outlook.com	Manufacturing	Uttar Pradesh	Allahabad	3
125	Mr. Jayant Prakash	IBBI/IPA-001/IP-P00597/2017-2018/11049	jayant_prakash@yahoo.com	None	Uttar Pradesh	Allahabad	3
126	Mr. Manish Jain	IBBI/IPA-001/IP-P00874/2017-2018/11472	manish1974jain@yahoo.com	None	Uttar Pradesh	Allahabad	3
127	Mr.Arun Mohan	IBBI/IPA-002/IP-N00740/2018-2019/12349	arunm.bansal@gmail.com	None	Uttar Pradesh	Allahabad	3
128	Rakesh Kumar Gupta	IBBI/IPA-001/IP-P01656/2019-2020/12607	rkg_gzb@hotmail.com	None	Uttarakhand	Allahabad	3
129	Mr. Umesh Jain	IBBI/IPA-001/IP-P01713/2019-2020/12659	umeshjain_753@rediff.com	None	Uttar Pradesh	Allahabad	3
130	Mr. Sudhir Kapoor	IBBI/IPA-001/IP-P01793/2019-2020/12780	kapoor.casudhir@gmail.com	None	Uttar Pradesh	Allahabad	3

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131	ANKIT AGARWAL	IBBI/IPA-001/IP-P-01954/2020-2021/13095	DRANKITCA@GMAIL.COM	None	Uttar Pradesh	Allahabad	3
132	VISHAL SHARMA	IBBI/IPA-001/IP-P-02265/2020-2021/13481	ipvishalsharma2021@gmail.com	None	Uttar Pradesh	Allahabad	3
133	ANIL SINGH PATWAL	IBBI/IPA-002/IP-NO1096/2020-2021/13516	fcmaasp@gmail.com	None	Uttar Pradesh	Allahabad	3
134	Mahendra Nath	IBBI/IPA-001/IP-P-02190/2021-2022/13569	mnathfca@gmail.com	None	Uttar Pradesh	Allahabad	3
135	Uday Bhan Gupta	IBBI/IPA-001/IP-P-02201/2021-2022/13594	udayfca@gmail.com	None	Uttar Pradesh	Allahabad	3
136	ISHENDRA PANDEY	IBBI/IPA-001/IP-P-02591/2021-2022/14019	ishendrapandey@yahoo.co.in	None	Uttar Pradesh	Allahabad	3
137	SHIVANAND CHAUDHARY	IBBI/IPA-001/IP-P-02661/2021-2022/14049	cashivanand12@gmail.com	None	Uttar Pradesh	Allahabad	3
138	Rajnish Kumar	IBBI/IPA-001/IP-P-02653/2021-2022/14061	rajnishkumar@icai.org	None	Uttar Pradesh	Allahabad	3
139	chhavi pandey	IBBI/IPA-001/IP-P-02689/2022-2023/14156	chhavi_consultant@yahoo.co.in	None	Uttar Pradesh	Allahabad	3
140	Sushil Kumar Goyal	IBBI/IPA-002/IP-N00919/2023-2024/14376	skgoyal12@yahoo.co.in	None	Uttar Pradesh	Allahabad	3

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141	Shalini Bhatnagar	IBBI/IPA-001/IP-P-02878/2024-2025/14403	cashalinisrivastava@gmail.com	None	Uttar Pradesh	Allahabad	3
142	Alakto Majumder	IBBI/IPA-001/IP-P-02857/2024-2025/14407	alakto.ip@gmail.com	None	Uttar Pradesh	Allahabad	3
143	KANTIPUDI VENKATA RAJU	IBBI/IPA-002/IP-N01125/2021-2022/13675	kantipudiven@gmail.com	Transport	Andhra Pradesh	Amravati	4
144	Mrs. Gaddam Sritha Shireen	IBBI/IPA-001/IP-P01225/2018-2019/11974	gsshireen@yahoo.co.in	Manufacturing, Others (Food Processing)	Andhra Pradesh	Amravati	4
145	Bondalapati Srinivasarao	IBBI/IPA-001/IP-P01643/2019-2020/12743	bsrfca@gmail.com	Trade, Construction, Real Estate, Manufacturing, Transport	Andhra Pradesh	Amravati	4
146	NAMBURU NAGA VENKATA PARDHA SARADHI	IBBI/IPA-003/ICAI-N-00415/2022-2023/14118	nnvpsaradhi@gmail.com	Electricity, Others (Information and Broadcasting)	Andhra Pradesh	Amravati	4
147	CHAITANYA KIRAN IMMANENI	IBBI/IPA-002/IP-NO1257/2023-2024/14280	CIMMANENI@OUTLOOK.COM	Manufacturing	Andhra Pradesh	Amravati	4
148	Mr. Kondisetty Kumar Dushyantha	IBBI/IPA-002/IP-N00237/2017-18/10688	dushyanthak@gmail.com	Electricity, Construction, Real Estate, Others (Sugar and Distillery)	Karnataka	Bengaluru	5
149	Mr. Balakrishnan Venkatachalam	IBBI/IPA-001/IP-P00229/2017-18/10458	cabalakrishnanip@gmail.com	Electricity, Construction, Real Estate, Others (Ship Manufacturing and repairs)	Karnataka	Bengaluru	5
150	Mr. Raghunathan Krishnasamy	IBBI/IPA-002/IP-N00419/2017-2018/11200	cmaraghu@gmail.com	Trade, Construction, Real Estate, Manufacturing, Transport, Others	Karnataka	Bengaluru	5

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151	Chandra Sekhar Kandukoori	IBBI/IPA-002/IP-N00985/2020-2021/13309	cskcs1974@gmail.com	Manufacturing	Karnataka	Bengaluru	5
152	T Narayanaswamy	IBBI/IPA-002/IP-N01078/2020-2021/13427	tnswamyubi@gmail.com	None	Karnataka	Bengaluru	5
153	Mugundan Thirumalai	IBBI/IPA-001/IP-P-02312/2020-2021/13476	tamugundan@gmail.com	None	Karnataka	Bengaluru	5
154	CHIDAMBAR CHIKKERUR	IBBI/IPA-001/IP-P-02610/2021-2022/14005	ip.cachiks@yahoo.com	None	Karnataka	Bengaluru	5
155	Syam Prabhad TP	IBBI/IPA-001/IP-P-02628/2021-2022/14039	syamprabhad@sphandco.in	None	Karnataka	Bengaluru	5
156	T V S SIVA PRASAD	IBBI/IPA-003/ICAIN00406/2021-2022/14051	sipra5860@gmail.com	None	Karnataka	Bengaluru	5
157	NARESH KUMAR TAILOR	IBBI/IPA-001/IP-P-02668/2021-2022/14063	canktaylor@icai.org	None	Karnataka	Bengaluru	5
158	PRAFULLA GURULINGAYYA MELINAMANI	IBBI/IPA-001/IP-P-02680/2022-2023/14089	caprafullagm@gmail.com	None	Karnataka	Bengaluru	5
159	Manoj	IBBI/IPA-001/IP-P-02821/2023-2024/14373	manoj4k@gmail.com	None	Karnataka	Bengaluru	5
160	Vishwanath K S	IBBI/IPA-001/IP-P-02861/2023-2024/14388	vishwanathks@mail.ca.in	None	Karnataka	Bengaluru	5



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161	A KRISHNASWAMY	IBBI/IPA-002/IP-N01284/2024-2025/14396	krishnaswamy24@gmail.com	None	Karnataka	Bengaluru	5
162	Mr. Sandeep Chandna	IBBI/IPA-002/IP-N00447/2017-2018/11237	cssandeep@live.in	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (trading, food processing, publications, online services, financial services)	Haryana	Chandigarh	6
163	Mr. Ajay Kumar Siwach	IBBI/IPA-002/IP-N00668/2018-2019/12214	siwachajay@gmail.com	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Haryana	Chandigarh	6
164	Mr. Bhupesh Gupta	IBBI/IPA-002/IP-N00030/2016-2017/10067	bkg.majestic@gmail.com	Manufacturing, Others (Cereals, Rice Shelling, Food Processing, Wind Energy,	Chandigarh	Chandigarh	6
165	Mr. Dinesh Kumar	IBBI/IPA-001/IP-P00860/2017-2018/11442	dkgc2004@yahoo.com	Manufacturing, Others (IT)	Haryana	Chandigarh	6
166	Deepankur Sharma	IBBI/IPA-001/IP-P-02236/2020-2021/13419	deepankursharma@yahoo.com	Wholesale and Retail Trade, Others (Agro Production)	Chandigarh	Chandigarh	6
167	Mr. Anil Arora	IBBI/IPA-001/IP-P00729/2017-2018/11224	ca.anil@gmail.com	Others (ENTERTAINMENT, ELECTRONICS AND PRINTING & PACKAGING)	Punjab	Chandigarh	6
168	Mr. Rajesh Dhawan	IBBI/IPA-001/IP-P00952/2017-2018/11572	rdshivam@yahoo.co.uk	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Transport	Punjab	Chandigarh	6
169	Mr. Prem Kumar Garg	IBBI/IPA-001/IP-P00346/2017-18/10647	capremgarg@gmail.com	Manufacturing	Chandigarh	Chandigarh	6
170	Mr. Anil Kumar Singhal	IBBI/IPA-001/IP-P00468/2017-18/10811	anilsinghalca@gmail.com	Real Estate, Others (Automobiles Parts)	Haryana	Chandigarh	6

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171	Mr. Harish Malhotra	IBBI/IPA-001/IP-P00728/2017-2018/11223	ca.harish@gmail.com	Construction, Others (Chemicals)	Punjab	Chandigarh	6
172	Mr. Sawinder Singh Chug	IBBI/IPA-003/IP-N000133/2017-2018/11459	cma.sschug@gmail.com	Manufacturing	Punjab	Chandigarh	6
173	Parminder Singh Bhullar	IBBI/IPA-002/IP-N01127/2021-2022/13700	advocate.psb@gmail.com	Others (Bakery Products and Food Industry)	Punjab	Chandigarh	6
174	CA Pramod Kumar Misra	IBBI/IPA-001/IP-P-02669/2022-2023/14099	capkmisra@gmail.com	Wholesale and Retail Trade, Construction	Haryana	Chandigarh	6
175	Mr. Vanit Kumar Mittal	IBBI/IPA-001/IP-P-01483/2018-2019/12252	vanit.mittal@vmtcorp advisors.com	Real Estate	Haryana	Chandigarh	6
176	Jaramu Ram Thakur	IBBI/IPA-001/IP-P-01869/2019-2020/12933	jrthakurvms@gmail.com	Others (Manufacturing & Trading of Textiles Products )	Punjab	Chandigarh	6
177	Sunita	IBBI/IPA-002/IP-NO1208/2021-2022/14031	csskanwar@gmail.com	Others (Healthcare Education course providers)	Chandigarh	Chandigarh	6
178	Mr. Vipul Garg	IBBI/IPA-001/IP-P00462/2017-2018/10805	vipul_ca@rediffmail.com	Electricity, Wholesale and Retail Trade, Manufacturing, Others (Manufacturing , retail and wholesale trade, Electrical and electronics Items.etc. )	Haryana	Chandigarh	6
179	Mr. Arvind Kumar	IBBI/IPA-001/IP-P01120/2018-19/11865	caarvindchauhan@gmail.com	Wholesale and Retail Trade	Haryana	Chandigarh	6
180	Mr. Mukul Kumar	IBBI/IPA-001/IP-P01670/2019-2020/12642	adv.mk Singh@gmail.com	Real Estate	Haryana	Chandigarh	6

## Insolvency and Bankruptcy Board of India

Provisional List of IPs prepared in accordance with 'Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees, (Recommendation) Guidelines, 2024,' for appointment as,  
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181	Ashok Malik	IBBI/IPA-001/IP-P01913/2019-2020/12957	malikandmalikadvocates@gmail.com	Others (Textiles and IT Technology)	Punjab	Chandigarh	6
182	Sandeep Kumar Chitkara	IBBI/IPA-001/IP-P-01976/2020-2021/13084	sandchit9@gmail.com	Manufacturing	Punjab	Chandigarh	6
183	Yatin Sharma	IBBI/IPA-001/IP-P-02008/2020-2021/13112	SHARMAYATIN@YAHOO.COM	Construction, Manufacturing	Haryana	Chandigarh	6
184	HARJINDER SINGH	IBBI/IPA-001/IP-P-02356/2021-2022/13543	corporatesar@gmail.com	Hotels, Manufacturing	Haryana	Chandigarh	6
185	CHANDAN BHATIA	IBBI/IPA-001/IP-P-02320/2021-2022/13614	chandanbhatia.ip@gmail.com	Manufacturing	Haryana	Chandigarh	6
186	Manojit Sengupta	IBBI/IPA-001/IP-P-02447/2021-2022/13795	resolutionprofessionalindia@gmail.com	Electricity	Haryana	Chandigarh	6
187	Mr. Mast Ram	IBBI/IPA-002/IP-N00211/2017-18/10664	mrchechi.ip@gmail.com	None	Chandigarh	Chandigarh	6
188	Mr. Punit Handa	IBBI/IPA-002/IP-N00298/2017-18/10857	cs@punithanda.com	None	Haryana	Chandigarh	6
189	Mr. Rajnish Gupta	IBBI/IPA-001/IP-P00701/2017-2018/11221	gra_rajnish@yahoo.com	None	Punjab	Chandigarh	6
190	Mr. Vipran Kumar Gupta	IBBI/IPA-001/IP-P00935/2017-2018/11539	vipankg@yahoo.com	None	Punjab	Chandigarh	6

## Insolvency and Bankruptcy Board of India

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191	Mrs. Ramanpreet Kaur	IBBI/IPA-001/IP-P01378/2018-2019/12301	raman.impacca@gmail.com	None	Haryana	Chandigarh	6
192	RAJEEV MAWKIN	IBBI/IPA-002/IP-N00961/2020-2021/13048	rajeevip2020@gmail.com	None	Haryana	Chandigarh	6
193	Harmanjit Singh	IBBI/IPA-001/IP-P-02034/2020-2021/13080	ipcaharmanghai@gmail.com	None	Punjab	Chandigarh	6
194	Suresh Kumar Malhotra	IBBI/IPA-001/IP-P-02109/2020-2021/13266	sureshkmalhotra1@gmail.com	None	Jammu and Kashmir	Chandigarh	6
195	Ashok Kakkar	IBBI/IPA-002/IP-N01066/2020-2021/13407	akkakkar.58@gmail.com	None	Chandigarh	Chandigarh	6
196	Rohit Gupta	IBBI/IPA-001/IP-P-02186/2020-2021/13518	rohit.ca@gmail.com	None	Punjab	Chandigarh	6
197	vipin agarwal	IBBI/IPA-001/IP-P-02391/2021-2022/13680	vipin.agarwal.ggn@gmail.com	None	Haryana	Chandigarh	6
198	GAURAV GOEL	IBBI/IPA-001/IP-P-02508/2021-2022/13873	gaurav.goel3072@gmail.com	None	Chandigarh	Chandigarh	6
199	Gurvinder Singh	IBBI/IPA-003/N-00391/2021-2022/13959	gurvinder1227@gmail.com	None	Punjab	Chandigarh	6
200	Manohar Suman	IBBI/IPA-003/00393/2021-2022/14003	manoharsuman10@gmail.com	None	Haryana	Chandigarh	6

## Insolvency and Bankruptcy Board of India

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201	atul kumar kinra	IBBI/IPA-002/IP-N01230/2022-2023/14162	atukin61@gmail.com	None	Chandigarh	Chandigarh	6
202	Aakriti Sood	IBBI/IPA-002/IP-N01224/2022-2023/14221	contactaakritisood@gmail.com	None	Haryana	Chandigarh	6
203	Mohinder Guglani	IBBI/IPA-001/IP-P-02875/2023-2024/14383	mguglani08@gmail.com	None	Haryana	Chandigarh	6
204	Anju Sharma	IBBI/IPA-001/IP-P-02851/2023-2024/14385	caanjusharma2011@gmail.com	None	Haryana	Chandigarh	6
205	Sourav Goyal	IBBI/IPA-001/IP-P-02868/2023-2024/14390	ipsouravgoyal@gmail.com	None	Chandigarh	Chandigarh	6
206	AMARJEET SINGH	IBBI/IPA-002/IP-N01287/2023-2024/14392	amarjeetsingh5400@gmail.com	None	Chandigarh	Chandigarh	6
207	SANJEEV GUPTA	IBBI/IPA-001/IP-P-02856/2024-2025/14410	ca_sanjeevgupta@yahoo.co.in	None	Punjab	Chandigarh	6
208	Mamta	IBBI/IPA-002/IP-N01283/2024-2025/14413	ipmamta24@gmail.com	None	Punjab	Chandigarh	6
209	Mr. Ardhendu Shekhar Raut	IBBI/IPA-002/IP-N00024/2016-2017/10051	ipasraut@gmail.com	Wholesale and Retail Trade, Others (NBFC, AUTO)	Orissa	Cuttack	7
210	Mr. Kapilendra Swain	IBBI/IPA-001/IP-P00983/2017-2018/11624	cakswain@gmail.com	Others (Trading of minerals)	Orissa	Cuttack	7

## Insolvency and Bankruptcy Board of India

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211	Gagan Bihari Bhuyan	IBBI/IPA-002/IP-N00928/2020-2021/13029	gaganbhuyan29@gmail.com	Real Estate, Manufacturing, Transport	Orissa	Cuttack	7
212	CHANDRA PRAKASH BHATIA	IBBI/IPA-001/IP-P-02629/2021-2022/14034	prachicpb@gmail.com	Trade, Construction, Real Estate, Manufacturing, Transport, Others (Mining)	Chhattisgarh	Cuttack	7
213	Biswadev Dash	IBBI/IPA-001/IP-P-02307/2020-2021/13466	biswadev.dash@gmail.com	None	Orissa	Cuttack	7
214	Suresh Kumar Parida	IBBI/IPA-002/IP-N01074/2021-2022/13593	skparida59@rediffmail.com	None	Orissa	Cuttack	7
215	KUMARAN SURESH	IBBI/IPA-001/IP-P-02372/2021-2022/13603	ca.kumaransuresh@gmail.com	None	Chhattisgarh	Cuttack	7
216	CS SANJIT KUMAR DAS	IBBI/IPA-002/IP-N01174/2021-2022/13939	sanjitas_01@rediffmail.com	None	Orissa	Cuttack	7
217	SWETA AGARWALA	IBBI/IPA-001/IP-P-02874/2024-2025/14400	bka.sweta@gmail.com	None	Orissa	Cuttack	7
218	Mr. Ebenezar Inbaraj	IBBI/IPA-001/IP-P00754/2017-2018/11286	ebiadvocate@gmail.com	Hotels, Manufacturing	Tamil Nadu	Chennai	8
219	Mr. Ramachandran Subramanian	IBBI/IPA-001/IP-P01440/2018-2019/12136	subraman267@yahoo.com	Electricity	Tamil Nadu	Chennai	8
220	K.J. VINOD	IBBI/IPA-003/ICAI-N-00291/2020-2021/13451	kjvinod05@rediffmail.com	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Chemicals, Marine Foods, Metal Alloys)	Tamil Nadu	Chennai	8

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221	Mr. C Prabakaran	IBBI/IPA-001/IP-P01596/2018-2019/12444	gkecpn@gmail.com	Construction, Real Estate, Manufacturing, Others (Automobile industry, engineering industry and was IRP of HINDUSTAN PHOTO FILMS MFG CO LIMITED. 1 liquidation case of MPL Automobile was disposed of with early dissolution )	Tamil Nadu	Chennai	8
222	Mutharasapuram Ganesan Chandrasekaran	IBBI/IPA-003/00337/2021-2022/13620	sekaranirp@gmail.com	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Food Processing and Granite Mining)	Tamil Nadu	Chennai	8
223	Mr. Ayyamplalayam Venkatesan Arun	IBBI/IPA-001/IP-P01079/2017-18/11792	avarun77@gmail.com	Others (Consumer Staples)	Tamil Nadu	Chennai	8
224	Mr. G. Mukundan	IBBI/IPA-001/IP-P01419/2018-2019/12162	g.mukundan1955@gmail.com	Wholesale and Retail Trade	Tamil Nadu	Chennai	8
225	Mr. Kasiviswanathan	IBBI/IPA-001/IP-P00396/2017-18/10714	Kasi.s@gopaliyer.in	Hotels, Manufacturing, Others (Food Processing)	Tamil Nadu	Chennai	8
226	Ms. Uthukuli Venkata Rao Sujatha	IBBI/IPA-001/IP-P01078/2017-18/11791	suja2122@gmail.com	Others (Bulk Messaging services)	Tamil Nadu	Chennai	8
227	Mrs. Bhagyalakshmi Ramesh Boosam	IBBI/IPA-001/IP-P01159/2018-2019/12125	blassociates2003@gmail.com	Manufacturing, Others (Consultancy Services)	Tamil Nadu	Chennai	8
228	R.THAMODHARAN	IBBI/IPA-001/IP-P-02292/2021-2022/13592	thamodharansubi@gmail.com	Construction, Others (Logistics)	Tamil Nadu	Chennai	8
229	Ms. Rongali Sridevi	IBBI/IPA-003/IP-N000172/2018-2019/12105	srica_2003@yahoo.co.in	Manufacturing	Tamil Nadu	Chennai	8
230	TIRUMAVALAVAN C K	IBBI/IPA-001/IP-P-02067/2020-2021/13400	rvacas48@gmail.com	Others (trading and distribution )	Tamil Nadu	Chennai	8

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231	VENKATESH NATARAJAN	IBBI/IPA-001/IP-P-02315/2021-2022/13572	venkatesh@vsandassociates.in	Others (FINANCE, POWER GENERATION)	Tamil Nadu	Chennai	8
232	M MANOHAR	IBBI/IPA-001/IP-P-02402/2022-2023/14268	camanoharm@gmail.com	Wholesale and Retail Trade	Tamil Nadu	Chennai	8
233	Mrs. Revathi Raghunathan	IBBI/IPA-001/IP-P00832/2017-2018/11417	revathi@arcoca.com	None	Tamil Nadu	Chennai	8
234	Mr. Gopal Krishna Raju	IBBI/IPA-001/IP-P00908/2017-2018/11508	gopalkrishnarajuca@gmail.com	None	Tamil Nadu	Chennai	8
235	Ms. Santhanalakshmi	IBBI/IPA-002/IP-N00831/2019-2020/12661	irp.santhanalakshmi@gmail.com	None	Tamil Nadu	Chennai	8
236	SANKAR VARADHARAJAN	IBBI/IPA-002/IP-N01057/2020-2021/13449	advsankarirp@gmail.com	None	Tamil Nadu	Chennai	8
237	Sandeep Kothari	IBBI/IPA-001/IP-P-02301/2020-2021/13494	ipsandeepkothari@gmail.com	None	Tamil Nadu	Chennai	8
238	Ganesan V	IBBI/IPA-003/N-00330/2021-2022/13537	ganesanvenkataramaniyer@gmail.com	None	Tamil Nadu	Chennai	8
239	V MURALI	IBBI/IPA-001/IP-P-02403/2021-2022/13658	ca.venumurali@gmail.com	None	Tamil Nadu	Chennai	8
240	PITCHAI	IBBI/IPA-001/IP-P-02527/2021-2022/14040	pitchai.a1958@gmail.com	None	Tamil Nadu	Chennai	8



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241	RADHAKRISHNAN GOPAL	IBBI/IPA-001/IP-P-02650/2022-2023/14070	gopal.radhakrishnan@yahoo.com	None	Tamil Nadu	Chennai	8
242	KUMARASAMY R	IBBI/IPA-001/IP-P-02674/2022-2023/14127	kumarasamyavathavadi@gmail.com	None	Tamil Nadu	Chennai	8
243	Mathioli Nagarajan	IBBI/IPA-002/IP-N01266/2023-2024/14293	nmathioli@gmail.com	None	Tamil Nadu	Chennai	8
244	VENKATESH RAO HANUMANTHA RAO	IBBI/IPA-001/IP-P-02822/2024-2025/14395	raotax100@gmail.com	None	Tamil Nadu	Chennai	8
245	Rosita Fernando	IBBI/IPA-003/ICAI-N-00452/2024-2025/14405	rositafernando@yahoo.com	None	Tamil Nadu	Chennai	8
246	E DEEPAN CHAKRAVARTHY	IBBI/IPA-001/IP-P-02892/2024-2025/14429	deepanicai@gmail.com	None	Tamil Nadu	Chennai	8
247	Mr. Purshotam Gaggar	IBBI/IPA-001/IP-P00487/2017-18/10875	purshotamgaggar@hotmail.com	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Assam	Guwahati	9
248	SUDHA SARMA	IBBI/IPA-002/IP-N01251/2022-2023/14266	sudha.sarma@yahoo.com		Assam	Guwahati	9
249	Chinna Gurappa	IBBI/IPA-003/ICAI-N-00261/2020-2021/13035	c_gurappa@rediffmail.com	Wholesale and Retail Trade, Manufacturing	Telangana	Hyderabad	10
250	Mr. Koteswara Rao Karuchola	IBBI/IPA-003/IP-N00039/2017-18/10301	kkraoirp@gmail.com	Electricity, Hotels, Manufacturing	Telangana	Hyderabad	10

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251	Kallat Vatsa Kumar	IBBI/IPA-002/IP-N00922/2019-2020/12980	kvkumar.ip@gmail.com	Electricity, Manufacturing, Others (HDPE PVC Pipes Mfg , Steel Billet Manufacturing , Engineering , Shelters for defence supplies , Wind mills and wind power , )	Telangana	Hyderabad	10
252	Ms. Medarametla Srinivasa Mano Ranjani	IBBI/IPA-001/IP-P00736/2017-2018/11235	mano3ranjani@gmail.com	Others (Aviation, IT, Construction materials)	Telangana	Hyderabad	10
253	Mr. Venkata Chalam Varanasi	IBBI/IPA-002/IP-N00267/2017-18/10780	vaaranasivkchalam@gmail.com	Others (Infrastructure - Water Supply, Power)	Telangana	Hyderabad	10
254	PESALADINNE MADHUSUDAN REDDY	IBBI/IPA-002/IP-N00926/2019-2020/12982	pmreddy2000@gmail.com	Manufacturing	Telangana	Hyderabad	10
255	MEDI YADAIHAH	IBBI/IPA-002/IP-N01039/2020-2021/13334	yadmedi@gmail.com	Others (Inftratech & Manufacturing)	Telangana	Hyderabad	10
256	MALIREDDY RAMANA REDDY	IBBI/IPA-003/ICAI-N-00308/2020-2021/13452	ramanareddyrsrp@gmail.com	Others (Therapeutics )	Telangana	Hyderabad	10
257	PADMA PRIYANKA VANGALA	IBBI/IPA-002/IP-N00980-/2020-2021/13143	priyapoluri@gmail.com	Others (Mining and Export of Iron Ore)	Telangana	Hyderabad	10
258	JAIPAL REDDY NAIDI	IBBI/IPA-002/IP-N01167/2021-2022/13905	ip@xyzipe.com	Others (Information Technology)	Telangana	Hyderabad	10
259	Kotoju Vasudeva Rao	IBBI/IPA-002/IP-N00889/2019-2020/12924	vasurkotoju@gmail.com	Others (Information Technology)	Telangana	Hyderabad	10
260	MARUTI VENKATA SUBBA RAO POLURI	IBBI/IPA-002/IP-N00924/2019-2020/13001	cssubbarao@gmail.com	Manufacturing	Telangana	Hyderabad	10

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261	Rajesh Jasti	IBBI/IPA-001/IP-P-02317/2020-2021/13469	Jastirajeshca@gmail.com	Others (Automobile )	Telangana	Hyderabad	10
262	Chakilam Nagarjuna Rao	IBBI/IPA-002/IP-N01215/2021-2022/14065	chakilamnagarjunarao456@gmail.com	Manufacturing	Telangana	Hyderabad	10
263	Ramanjaneyulu Gandluri	IBBI/IPA-003/IPAICAIN0407/2022-2023/14104	ramgandluri@gmail.com	Manufacturing	Telangana	Hyderabad	10
264	Ravuru Hariprassd	IBBI/IPA-001/IP-P-02690/2022-2023/14126	hariprasadr17@gmail.com	Others (Automobile trading)	Telangana	Hyderabad	10
265	Mr. Lakkaraju Srinivas	IBBI/IPA-003/IP-N00247/2019-2020/12841	srinivaslakkaraju2012@gmail.com	None	Telangana	Hyderabad	10
266	ANURADHA BISANI	IBBI/IPA-002/IP-N00941/2020-2021/13022	bisaniyanu@gmail.com	None	Telangana	Hyderabad	10
267	RAMESH ATLURI	IBBI/IPA-002/IP-N01032/2020-2021/13455	atluriacs@gmail.com	None	Telangana	Hyderabad	10
268	Murali Mohan Chevuturi	IBBI/IPA-003/00307/2020-2021/13464	mohan.chevuturi@gmail.com	None	Telangana	Hyderabad	10
269	A GOPALA KRISHNA	IBBI/IPA-001/IP-P-02252/2021-2022/13555	a_gopalakrishna@yahoo.com	None	Telangana	Hyderabad	10
270	Narender Reddy Banala	IBBI/IPA-003/ICAI-N-00376/2021-2022/13910	bnreddy.acs@gmail.com	None	Telangana	Hyderabad	10

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271	SUKHAVASI RAMA MOHAN RAO	IBBI/IPA-003/00403/2021-2022/14052	rammohansukhavasi62@gmail.com	None	Telangana	Hyderabad	10
272	Ravi Teja Kamaraju	IBBI/IPA-001/IP-P-02864/2023-2024/14384	ca.ravitejakamaraju@gmail.com	None	Telangana	Hyderabad	10
273	CHAYA GUPTA	IBBI/IPA-002/IP-N00984/2020-2021/13133	guptachayacs@gmail.com	Wholesale and Retail Trade, Real Estate, Manufacturing, Transport	Madhya Pradesh	Indore	11
274	Mr. Vichitra Narayan Pathak	IBBI/IPA-001/IP-P01353/2018-2019/12063	drvnpathak@yahoo.co.in	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Madhya Pradesh	Indore	11
275	Mr. Ishwar Lal Kalantri	IBBI/IPA-001/IP-P01448/2018-2019/12439	ipkalantri@gmail.com	Others (Automobile Dealer)	Madhya Pradesh	Indore	11
276	Mr. Anil Agrawal	IBBI/IPA-001/IP-P00531/2017-2018/10956	anilagrawalca1999@gmail.com	Manufacturing	Madhya Pradesh	Indore	11
277	SAURABH DHOOT	IBBI/IPA-001/IP-P-02367/2021-2022/13988	casaurabhdhoot@gmail.com	Wholesale and Retail Trade	Madhya Pradesh	Indore	11
278	kuldeep tank	IBBI/IPA-001/IP-P-02776/2022-2023/14255	cakuldeeptank@gmail.com	Manufacturing, Others (Food Processing (Soya) )	Madhya Pradesh	Indore	11
279	Mr. Amit Chopra	IBBI/IPA-001/IP-P00939/2017-2018/11543	amit.chopra.ca@gmail.com	None	Madhya Pradesh	Indore	11
280	RITESH RATHORE	IBBI/IPA-001/IP-P-02246/2020-2021/13415	riteshrathore.irp@gmail.com	None	Madhya Pradesh	Indore	11

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281	Gagan Jhavar	IBBI/IPA-001/IP-P-02382/2021-2022/13579	jhavar_co@yahoo.com	None	Madhya Pradesh	Indore	11
282	Pratul Kumar Singh	IBBI/IPA-003/435/2023-2024/14284	ip.pratul@gmail.com	None	Madhya Pradesh	Indore	11
283	Jai Prakash Rawat	IBBI/IPA-001/IP-P-01969/2020-2021/13039	ipjprawat@gmail.com	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Automobiles, Electrical Machinery)	Rajasthan	Jaipur	12
284	Mr. Shreyansh Jain	IBBI/IPA-001/IP-P01683/2019-2020/12727	shreyansh.jain@mail.ca.in	Others (Textile, Information Technology , Paper Mill)	Rajasthan	Jaipur	12
285	Garima Diggwal	IBBI/IPA-001/IP-P-02018/2020-2021/13158	garima286@gmail.com	Others (Internet service provider, Automobiles)	Rajasthan	Jaipur	12
286	SHYAM SUNDAR MAHESHWARI	IBBI/IPA-001/IP-P-02115/2020-2021/13321	MHSWR.SHYAM@GMAIL.COM	Manufacturing, Others (Others (Manufacture of Basic Metals))	Rajasthan	Jaipur	12
287	Mr. Ramakishan Agarwal	IBBI/IPA-003/IP-N00212/2018-2019/12364	ramakishan@aaainsolvency.com	Manufacturing	Rajasthan	Jaipur	12
288	Rajendra Singh Sunda	IBBI/IPA-002/IP-N00951/2019-2020/12989	rssunda@gmail.com	Electricity	Rajasthan	Jaipur	12
289	Mr. Rakesh Kumar Singhal	IBBI/IPA-001/IP-P00276/2017-18/10520	singhalca1971@gmail.com	None	Rajasthan	Jaipur	12
290	Vijay Gupta	IBBI/IPA-001/IP-P01719/2019-2020/12636	guptavijayincometax@gmail.com	None	Rajasthan	Jaipur	12

## Insolvency and Bankruptcy Board of India

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291	Priyanka Chouhan	IBBI/IPA-001/IP-P-02348/2020-2021/13447	pc18lawyer@gmail.com	None	Rajasthan	Jaipur	12
292	Aparna Bhardwaj	IBBI/IPA-001/IP-P-02311/2021-2022/13568	ca.aparnabhardwaj1@gmail.com	None	Rajasthan	Jaipur	12
293	maheshmenaria	IBBI/IPA-001/IP-P-02552/2021-2022/13891	maheshmenaria@gmail.com	None	Rajasthan	Jaipur	12
294	Kuldeep Kumar Gupta	IBBI/IPA-001/IP-P-02570/2021-2022/13943	kk Gupta209@gmail.com	None	Rajasthan	Jaipur	12
295	sunil kumar	IBBI/IPA-001/IP-P-02607/2021-2022/14018	sunilca84@gmail.com	None	Rajasthan	Jaipur	12
296	Sushil Kumar Verma	IBBI/IPA-001/IP-P-02679/2022-2023/14098	casushilverma@yahoo.co.in	None	Rajasthan	Jaipur	12
297	AMAN VIJAY	IBBI/IPA-001/IP-P-02831/2023-2024/14378	IPAMANVIJAY@GMAIL.COM	None	Rajasthan	Jaipur	12
298	RUCHIR BAHETI	IBBI/IPA-001/IP-P-02855/2023-2024/14393	baheti.ruchir@gmail.com	None	Rajasthan	Jaipur	12
299	Rajmohan R	IBBI/IPA-001/IP-P-02331/2020-2021/13517	rajmohanip@gmail.com	Others (Hospitality, Human resources and wellness treatment )	Kerala	Kochi	13
300	Mr. George Varkey	IBBI/IPA-001/IP-P00433/2017-18/10756	geovaktm@gmail.com	Manufacturing	Kerala	Kochi	13

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301	Mr. Padmakumar.K.C.	IBBI/IPA-001/IP-P01021/2017-2018/11671	padmakumark@gmail.com	Hotels, Wholesale and Retail Trade, Real Estate, Others (Printing)	Kerala	Kochi	13
302	JOSSY STEEPHEN KATTUR	IBBI/IPA-002/IP-N01056/2021-2022/13627	jossysk@gmail.com	Wholesale and Retail Trade, Real Estate, Manufacturing	Kerala	Kochi	13
303	CJ Davis	IBBI/IPA-003/ICAI-N-00343/2021-2022/13660	davistheip@gmail.com	Wholesale and Retail Trade	Kerala	Kochi	13
304	P T JOY	IBBI/IPA-001/IP-P-02239/2021-2022/13601	joyptca@yahoo.co.in	Real Estate	Kerala	Kochi	13
305	Sreenivasan P R	IBBI/IPA-001/IP-P-02174/2021-2022/13722	sreenivasan.p.r@icai.org	Real Estate	Kerala	Kochi	13
306	Mr. Sathiq Buhari	IBBI/IPA-001/IP-P00758/2017-2018/11307	sathiq33@gmail.com	None	Kerala	Kochi	13
307	Deepa Varghese	IBBI/IPA-001/IP-P-02232/2021-2022/13908	shellydeepa@yahoo.co.in	None	Kerala	Kochi	13
308	JAYAPRAKASH.M.D	IBBI/IPA-001/IP-P-02683/2022-2023/14101	JPMODIYIL@GMAIL.COM	None	Kerala	Kochi	13
309	Sandhya Vijayan V	IBBI/IPA-001/IP-P-02887/2024-2025/14427	sandhyavijayanv2024@gmail.com	None	Kerala	Kochi	13
310	Mr. Rakesh Kumar Agarwal	IBBI/IPA-001/IP-P00443/2017-18/10786	rakesh202@hotmail.com	Others (Steel)	West Bengal	Kolkata	14

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311	Mr. Sudipta Ghosh	IBBI/IPA-001/IP-P00484/2017-18/10872	sudipta_ghosh08@yahoo.com	Hotels, Wholesale and Retail Trade, Manufacturing, Others (Jewellery)	West Bengal	Kolkata	14
312	Mr. Raj Singhanian	IBBI/IPA-001/IP-P00188/2017-18/10367	rajsinghanian_ca@yahoo.co.in	Construction, Manufacturing, Transport, Others (EPC, Steel, Timber)	West bengal	Kolkata	14
313	Mr. Sanjeev Jhunjhunwala	IBBI/IPA-001/IP-P00325/2017-18/10595	sanjeevjhunjhunwala@gmail.com	Hotels, Construction, Manufacturing, Others (Plastic Manufacturing, Livestock & Agriculture, Cold Storage, Infrastructure, Granment Manufacturing)	West Bengal	Kolkata	14
314	Mr. Partha Kamal Sen	IBBI/IPA-002/IP-N00022/2016-17/10049	partha_kamal@yahoo.com	Real Estate, Manufacturing, Others (Personal Guarantor)	West Bengal	Kolkata	14
315	Mr. Pramod Kumar Singh	IBBI/IPA-002/IP-N00678/2018-2019/12039	pramodip09@gmail.com	Manufacturing	Jharkhand	Kolkata	14
316	Mr. Rajesh keshri	IBBI/IPA-001/IP-P00490/2017-18/10878	keshri.co@gmail.com	Manufacturing	West Bengal	Kolkata	14
317	ARUN PODDAR	IBBI/IPA-001/IP-P-02237/2020-2021/13387	CA.ARUNPODDAR@GMAIL.COM	Wholesale and Retail Trade, Construction, Others (OTHER COMMUNITY, SOCIAL AND PERSONAL SERVICE ACTIVITIES)	West Bengal	Kolkata	14
318	NITIN DAGA	IBBI/IPA-001/IP-P-02213/2020-2021/13405	daga.nitin.cs@gmail.com	(TRADING OF IRON AND STEEL RELATED PRODUCTS)	West Bengal	Kolkata	14
319	Mrs. Jayshree Bhandari	IBBI/IPA-001/IP-P01174/2018-19/11838	ip.bhandarijayshree@gmail.com	Wholesale and Retail Trade, Manufacturing, Others (media broadcast)	West Bengal	Kolkata	14
320	Mrs. Rashmi Agarwalla	IBBI/IPA-001/IP-P-01461/2018-2019/12281	rashmivika10@yahoo.co.in	Hotels, Construction, Others (pharmaceuticals, packaging)	West Bengal	Kolkata	14



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321	Mr. Krishna Kumar Chhaparia	IBBI/IPA-001/IP-P00400/2017-18/10718	kkchhaparia@hotmail.com	Others (Extraction of Oil)	West Bengal	Kolkata	14
322	Rashmi Chhawchharia	IBBI/IPA-001/IP-P-02016/2020-2021/13148	rashmi.chhawchharia@gmail.com	Others (IT Industry)	West Bengal	Kolkata	14
323	Rachna Anchalia	IBBI/IPA-001/IP-P01572/2019-2020/12602	ca.rachna1978@gmail.com	Manufacturing, Others (Information Technology)	West Bengal	Kolkata	14
324	Abhisekh Khemka	IBBI/IPA-001/IP-P-02038/2020-2021/13151	khemka.abhisekh@gmail.com	Real Estate	West Bengal	Kolkata	14
325	sriram mittal	IBBI/IPA-001/IP-P-02276/2021-2022/13677	srirammittal.ey@gmail.com	Sector Corporate Debtor, assets not yet realised)	West Bengal	Kolkata	14
326	SARIKA JAIN	IBBI/IPA-001/IP-P-02666/2022-2023/14071	jsarika2750@gmail.com	Others (Textile business and Investments company )	West Bengal	Kolkata	14
327	Anubrata Gangoly	IBBI/IPA-001/IP-P-02662/2022-2023/14072	ca.a.gangoly@gmail.com	Manufacturing	West Bengal	Kolkata	14
328	Sunil Choraria	IBBI/IPA-002/IP-N01209/2022-2023/14078	chorariamba@rediffmail.com	Others (Steel)	West Bengal	Kolkata	14
329	UDIT AGARWAL	IBBI/IPA-001/IP-P-02799/2023-2024/14290	uditagarwal15@gmail.com	Wholesale and Retail Trade	West Bengal	Kolkata	14
330	Mr. Soumendra Podder	IBBI/IPA-001/IP-P00446/2017-18/10789	soumenpodder@hotmail.com	Construction, Real Estate, Others (Nil)	West Bengal	Kolkata	14

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331	Mr. Swarup Ghosh	IBBI/IPA-003/IP-N00438-C01/2017-2018/11661	swarupghosh1@yahoo.co.in	Others (PAPAER, JUTE, TRANSPORT, ENERGY ETC.)	West Bengal	Kolkata	14
332	Mr. Ashish Giria	IBBI/IPA-001/IP-P01193/2018-2019/11918	ashishgiria@gmail.com	Others (EPC)	West Bengal	Kolkata	14
333	VAIBHAV KHANDELWAL	IBBI/IPA-001/IP-P-02157/2020-2021/13348	vaaibhavkkhandelwal@gmail.com	Others (AUTOMOBILE SECTOR)	West Bengal	Kolkata	14
334	Abhit Kumar Singh	IBBI/IPA-001/IP-P-02380/2021-2022/13564	abhit1981@hotmail.com	Manufacturing	West Bengal	Kolkata	14
335	ANIL KUMAR DUBEY	IBBI/IPA-002/IP-NO1187/2022-2023/14249	anil@mandaassociates.in	CHEMICAL, MANAGEMENT SERVICES)	West Bengal	Kolkata	14
336	Mr. Sandip Kumar Kejriwal	IBBI/IPA-002/IP-N00236/2017-18/10687	sandipkej2@gmail.com	None	West Bengal	Kolkata	14
337	Mr. Hansraj Jaria	IBBI/IPA-002/IP-N00835/2019-2020/12663	hansrajjaria@gmail.com	None	West Bengal	Kolkata	14
338	Ms. Varsha Bagri	IBBI/IPA-001/IP-P01812/2019-2020/12783	varsha_bagri@yahoo.com	None	West Bengal	Kolkata	14
339	Umesh Poddar	IBBI/IPA-001/IP-P01912/2019-2020/12962	capoddarumesh@gmail.com	None	West Bengal	Kolkata	14
340	Sanjeev Kumar Goyal	IBBI/IPA-001/IP-IP-02169/2020-2021/13399	sj_goyal@yahoo.co.in	None	West Bengal	Kolkata	14

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341	MANOJ SARAF	IBBI/IPA-001/IP-P-02245/2020-2021/13491	msa_p@hotmail.com	None	West Bengal	Kolkata	14
342	Ajay Kumar Agrawal	IBBI/IPA-001/IP-P-02339/2021-2022/13540	akassociates1988@gmail.com	None	West Bengal	Kolkata	14
343	SANJAY MEHTA	IBBI/IPA-001/IP-P-02421/2021-2022/13647	mehta_sanjay2001@yahoo.co.in	None	West Bengal	Kolkata	14
344	PRABHAT KUMAR	IBBI/IPA-001/IP-P-02422/2021-2022/13726	paipentity@gmail.com	None	Jharkhand	Kolkata	14
345	Pankaj Parakh	IBBI/IPA-001/IP-P-02701/2022-2023/14193	ca.pankajparakh@gmail.com	None	West Bengal	Kolkata	14
346	RAKESH PRASAD	IBBI/IPA-002/IP-N01242/2022-2023/14235	rakeshpd1503@gmail.com	None	Bihar	Kolkata	14
347	Tripti Agarwal	IBBI/IPA-001/IP-P-02809/2023-2024/14316	ip.tripti@gmail.com	None	West Bengal	Kolkata	14
348	NEHA AGARWAL	IBBI/IPA-001/IP-P-02873/2023-2024/14387	nehabagarwalandco@gmail.com	None	West Bengal	Kolkata	14
349	SANDIP SINGH	IBBI/IPA-001/IP-P-02870/2024-2025/14402	ip.sandipsingh@gmail.com	None	West Bengal	Kolkata	14
350	DIPAK PAUL	IBBI/IPA-001/IP-P-02854/2024-2025/14415	dpk.paul@rediffmail.com	None	West Bengal	Kolkata	14

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351	Mr. Dhiren Shantilal Shah	IBBI/IPA-001/IP-P00220/2017-18/10419	dss@dsshah.in	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Transport, Others (Automobile, Media, Ports and Telecommunication)	Maharashtra	Mumbai	15
352	Mr. Charudutt Pandhrinath Marathe	IBBI/IPA-001/IP-P00350/2017-2018/10651	charuduttm@yahoo.co.in	Electricity, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Textile, Paper, Commodity Exchange, Engineering, Hygiene, Thermal Energy - Power Generation)	Maharashtra	Mumbai	15
353	Mr. Bhaskar Gopal Shetty	IBBI/IPA-001/IP-P01285/2018-2019/12003	cabgshetty@gmail.com	Wholesale and Retail Trade, Construction, Manufacturing, Others (Telecommunications, Agro industries, textiles, cine industry, digital products)	Maharashtra	Mumbai	15
354	Mr. Manish Shah	IBBI/IPA-001/IP-P00094/2017-18/10194	mdshah0211@gmail.com	Wholesale and Retail Trade	Maharashtra	Mumbai	15
355	Mr. Jeetendra Rajpal Daryani	IBBI/IPA-001/IP-P00678/2017-2018/11146	nikhil564@yahoo.com	Others (Pharmaceuticals, steel manufacturing, jewellery retails, railway projects consulting, food products, software development, textile manufacturing)	Maharashtra	Mumbai	15
356	Mr. Rakesh Kumar Tulsyan	IBBI/IPA-001/IP-P01144/2018-2019/11970	tulsyanrk@gmail.com	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Media, Film, Engineering, Personal Grooming, Infra, Pharma, Hospitality, renting, Auto, IT, )	Maharashtra	Mumbai	15
357	Mr. Anurag Jain	IBBI/IPA-001/IP-P01049/2017-2018/11732	ipanuragjain@gmail.com	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Pharma, Chemicals, Tourism, Textile )	Maharashtra	Mumbai	15
358	Ms. Neelima Anil Bhate	IBBI/IPA-001/IP-P01122/2018-2019/11900	neelima_bhate@yahoo.com	Real Estate, Manufacturing, Others (Poultry Farming )	Maharashtra	Mumbai	15
359	Mr. Hirachand Nemichand Bafna	IBBI/IPA-001/IP-P01207/2018-2019/11922	hnb1502@rediffmail.com	Manufacturing, Others (daiomond,mining,chemical,media)	Maharashtra	Mumbai	15
360	SANJAY RAMDAS MAHAJAN	IBBI/IPA-001/IP-P-02122/2021-2022/13523	sanjaymahajan@hotmail.com	Manufacturing, Transport, Others (Customs Brokers, Forwarders, Logistics)	Maharashtra	Mumbai	15

## Insolvency and Bankruptcy Board of India

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361	PRAMOD KUMAR DOKANIA	IBBI/IPA-001/IP-P-01994/2020-2021/13062	Pramoddokania123@gmail.com	Hotels, Construction, Manufacturing, Others (Information Technology)	Maharashtra	Mumbai	15
362	Nitin om kothari	IBBI/IPA-001/IP-P-02310/2020-2021/13477	cakotharico@gmail.com	Wholesale and Retail Trade, Real Estate, Manufacturing, Others (wind power mill)	Maharashtra	Mumbai	15
363	ALOK KUMAR MURARKA	IBBI/IPA-001/IP-P-01934/2019-2020/13006	ipalok.murarka@gmail.com	Hotels, Wholesale and Retail Trade, Construction, Real Estate	Maharashtra	Mumbai	15
364	Umesh Balaram sonkar	IBBI/IPA-001/IP-P-02619/2021-2022/14043	rosonkar1603@gmail.com	Manufacturing	Maharashtra	Mumbai	15
365	Mr. Sachin Shrinivas Bhattad	IBBI/IPA-001/IP-P00680/2017-2018/11159	sachinbhattadca@gmail.com	Others (Healthcare, Industrial Park)	Maharashtra	Mumbai	15
366	Mr. Gaurav Ashok Adukia	IBBI/IPA-002/IP-N00457/2017-2018/11293	gauravadukia@hotmail.com	Manufacturing, Transport, Others (Chemicals, Tiles, Steel Poles, Alcohol,	Maharashtra	Mumbai	15
367	Mr. Udaykumar Bhaskar Bhat	IBBI/IPA-001/IP-P-01425/2018-2019/12234	udaybhat2805@gmail.com	Manufacturing, Others (Services)	Maharashtra	Mumbai	15
368	Sonu Gupta	IBBI/IPA-001/IP-P-02261/2021-2022/13534	rpsonugupta@gmail.com	Real Estate, Manufacturing, Others (Sports Gaming Lottery, Information Technology Software, Agriculture, Fertilizers)	Maharashtra	Mumbai	15
369	Sanjeev Kumar	IBBI/IPA-002/IP-NO1202/2021-2022/13996	cs.sanjeev@gmail.com	Hotels, Manufacturing, Others (Oil & Gas)	Maharashtra	Mumbai	15
370	Mr. Chetan T. Shah	IBBI/IPA-001/IP-P00026/2016-17/10059	chetantshah@hotmail.com	Real Estate	Maharashtra	Mumbai	15

## Insolvency and Bankruptcy Board of India

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371	Mr. Hemant J Mehta	IBBI/IPA-001/IP-P00027/2016-17/10060	hemant@apmh.in	Real Estate	Maharashtra	Mumbai	15
372	Mr. Ketan S.Dand	IBBI/IPA-002/IP-N00089/2017-2018/10233	ketan@sldco.in	Manufacturing	Maharashtra	Mumbai	15
373	Mr. Santanu T Ray	IBBI/IPA-002/IP-N00360/2017-2018/11055	santanutr@aaainsolvency.com	Electricity, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Gems & Jewellery, Steel & Power, IT/ITES Services)	Maharashtra	Mumbai	15
374	Mr. Vithal M. Dahake	IBBI/IPA-003/IP-N000117/2017-2018/11296	vm.dahake@rediffmail.com	Hotels, Real Estate, Manufacturing	Maharashtra	Mumbai	15
375	Mr. Neehal Mahamulal Pathan	IBBI/IPA-001/IP-P01561/2018-2019/12406	ca.neehal@gmail.com	Real Estate, Manufacturing, Others (Information Technology, Agro)	Maharashtra	Mumbai	15
376	Ms. Mrudula Cletus Brodie	IBBI/IPA-001/IP-P01702/2019-2020/12681	camrudulkejdiwal@gmail.com	Electricity, Hotels, Wholesale and Retail Trade, Manufacturing, Transport, Others (Cable and Networking, Fabrics and textile)	Maharashtra	Mumbai	15
377	Mona Vora	IBBI/IPA-002/IP-N00938/2019-2020/12997	advmonavora@gmail.com	Real Estate	Maharashtra	Mumbai	15
378	RASHMI GANGWAL	IBBI/IPA-002/IP-N01058/2020-2021/13401	iprashmigangwal@gmail.com	Construction	Maharashtra	Mumbai	15
379	Anil Kashi Drolia	IBBI/IPA-001/IP-P-02327/2020-2021/13482	anildrolia.ip@gmail.com	Hotels, Wholesale and Retail Trade, Real Estate, Manufacturing, Others (Insurance)	Maharashtra	Mumbai	15
380	Mr. Mayank Rameshchandra Jain	IBBI/IPA-001/IP-P01055/2017-2018/11748	jainmayankr@gmail.com	Wholesale and Retail Trade, Real Estate, Manufacturing	Maharashtra	Mumbai	15

## Insolvency and Bankruptcy Board of India

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381	Mr. Rajkumar Mahto	IBBI/IPA-002/IP-N00723/2018-2019/12209	mahraj कुमार@gmail.com	Others (Steel Trading & Automobile)	Maharashtra	Mumbai	15
382	Mr. Krishna Gopal Ratanlal Maheshwari	IBBI/IPA-001/IP-P01296/2019-2020/12712	1kgmaheshwari@gmail.com	Electricity, Hotels, Wholesale and Retail Trade, Construction, Real Estate, Manufacturing	Maharashtra	Mumbai	15
383	CA Rajan Garg	IBBI/IPA-001/IP-P-02397/2021-2022/13624	fcarajangarg@gmail.com	Wholesale and Retail Trade, Construction, Real Estate, Manufacturing, Others (Health care)	Maharashtra	Mumbai	15
384	DIPTI AMIT THITE	IBBI/IPA-002/IP-N01087/2021-2022/13629	dipti@csdiptithite.com	Construction, Manufacturing, Others (Marketing and advertising, Logistics, Electrical Consultancy, Software Development)	Maharashtra	Mumbai	15
385	Sourabh Modi	IBBI/IPA-001/IP-P-02409/2021-2022/13696	sourabhmodi21@gmail.com	Wholesale and Retail Trade, Real Estate	Maharashtra	Mumbai	15
386	ASHWIN BHAVANJI SHAH	IBBI/IPA-001/IP-P-02648/2021-2022/14054	ashwin@caashwinshah.com	Manufacturing, Others (Coaching )	Maharashtra	Mumbai	15
387	Mr. Debi Prasanna Sarangi	IBBI/IPA-002/IP-N00158/2017-2018/10405	debi.sarangi@judilegalcombine.com	Construction, Real Estate	Maharashtra	Mumbai	15
388	Mr. Dipti Ranjan Nath	IBBI/IPA-001/IP-P00976/2017-2018/11606	dipti.ranjan.nath@icai.org	Manufacturing	Maharashtra	Mumbai	15
389	Rajesh Ramesh Kamath	IBBI/IPA-001/IP-P01606/2019-2020/12481	iprrkamath@gmail.com	Others (Aviation Services, Gold and Multi trading.)	Maharashtra	Mumbai	15
390	Hetal Gaurang Kothari	IBBI/IPA-001/IP-P01610/2019-2020/12500	iphetalkothari@gmail.com	Wholesale and Retail Trade, Others (Finance)	Maharashtra	Mumbai	15

## Insolvency and Bankruptcy Board of India

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391	rakesh kumar relan	IBBI/IPA-001/IP-P-02009/2020-2021/13119	rakeshkrean@gmail.com	Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai	15
392	Padmanabhan Nair	IBBI/IPA-001/IP-P-02289/2020-2021/13495	paddy.ideck@gmail.com	Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai	15
393	POURNIMA JAYANT TUNGATKAR	IBBI/IPA-002/IP-N01188/2021-2022/13989	tungatkarpournima@gmail.com	Wholesale and Retail Trade, Real Estate	Maharashtra	Mumbai	15
394	Mr. Paresh Chandulal Mehta	IBBI/IPA-003/IP-N00099/2017-2018/11008	pareshmehta5959@gmail.com	Wholesale and Retail Trade, Others (Media, Manufacturing)	Maharashtra	Mumbai	15
395	gaurang chhotalal shah	IBBI/IPA-002/IP-N00947/2019-2020/13002	fcsgaurang.shah@gmail.com	Real Estate, Others (Textile)	Maharashtra	Mumbai	15
396	MANISH LALJI DAWDA	IBBI/IPA-001/IP-P-02506/2021-2022/13797	ip.dawdamanish@gmail.com	Real Estate, Others (Media)	Maharashtra	Mumbai	15
397	RAJAS SHREERAM BODAS	IBBI/IPA-002/IP-NO1200/2021-2022/14010	rajasbodas1@gmail.com	Wholesale and Retail Trade, Manufacturing	Maharashtra	Mumbai	15
398	RAJENDRA KISHANRAO JOSHI	IBBI/IPA-002/IP-N01205/2021-2022/14020	rajendrajoshi_cs@yahoo.com	Others (IT- Enabled services , software development )	Maharashtra	Mumbai	15
399	KAMAL KUMAR JADWANI	IBBI/IPA-001/IP-P-02786/2022-2023/14259	KAMALJADWANI@GMAIL.COM	Real Estate	Maharashtra	Mumbai	15
400	Mr. ManojKumar Babulal Agarwal	IBBI/IPA-001/IP-P00980/2017-2018/11613	manojagarwal20@gmail.com	None	Maharashtra	Mumbai	15



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401	Mr. Deepak Saruparia	IBBI/IPA-001/IP-P00660/2017-2018/11689	dsaruparia@hotmail.com	None	Maharashtra	Mumbai	15
402	Mr. Murlī Shrinīwas Lahoti	IBBI/IPA-002/IP-N00661/2018-2019/12110	murlilahoti2@gmail.com	None	Maharashtra	Mumbai	15
403	Mr. Mahesh Goverdhan Bagla	IBBI/IPA-002/IP-N00689/2018-2019/12207	maheshgbagla@gmail.com	None	Maharashtra	Mumbai	15
404	Mr. Avinash Ambikprasad Shukla	IBBI/IPA-003/IP-N00243/2019-2020/12839	avinashshukla1708@gmail.com	None	Maharashtra	Mumbai	15
405	SUDHIR MANIKRAO LAAD	IBBI/IPA-002/IP-N00956/2019-2020/12994	csaad@gmail.com	None	Maharashtra	Mumbai	15
406	Prakash Shenoy	IBBI/IPA-002/IP-N00946/2019-2020/13010	shenoyprakash@gmail.com	None	Maharashtra	Mumbai	15
407	Sapna Chourasia	IBBI/IPA-002/IP-N00943/2020-2021/13033	sapna.chourasia@gmail.com	None	Maharashtra	Mumbai	15
408	Abhijit Shrikrishna Gokhale	IBBI/IPA-002/IP-N00964/2020-2021/13092	abhijitgokhale07@gmail.com	None	Maharashtra	Mumbai	15
409	Jignesh Shah	IBBI/IPA-001/IP-P-02054/2020-2021/13182	jkshah555@hotmail.com	None	Maharashtra	Mumbai	15
410	Shivratan Kalantri	IBBI/IPA-001/IP-P-01975/2020-2021/13202	shiv_kalantri@yahoo.com	None	Maharashtra	Mumbai	15

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411	Rajkumar Feru Gupta	IBBI/IPA-001/IP-P-02103/2020-2021/13247	rf.gupta86@gmail.com	None	Maharashtra	Mumbai	15
412	Nelson Leo Francis Xavier	IBBI/IPA-001/IP-P-02295/2021-2022/13578	fxnelsonleo@gmail.com	None	Maharashtra	Mumbai	15
413	Rahul Sukanraj Jain	IBBI/IPA-001/IP-P-02344/2021-2022/13666	hrahuljain@yahoo.com	None	Maharashtra	Mumbai	15
414	VIJAY SUWALALJ JAIN	IBBI/IPA-001/IP-P-02787/2022-2023/14273	vj72195@gmail.com	None	Maharashtra	Mumbai	15
415	Smita gupta	IBBI/IPA-001/IP-P-02768/2023-2024/14283	sumitayal31@gmail.com	None	Maharashtra	Mumbai	15
416	Sagar Shah	IBBI/IPA-001/IP-P-02775/2023-2024/14292	sagarshahca@gmail.com	None	Maharashtra	Mumbai	15
417	Rishabh Sethi	IBBI/IPA-001/IP-P-02842/2023-2024/14377	ip.rishabhsethi@gmail.com	None	Maharashtra	Mumbai	15
418	Nidhi Amit Poddar	IBBI/IPA-001/IP-P-02829/2023-2024/14381	nidhipoddar.ip@gmail.com	None	Maharashtra	Mumbai	15
419	VINOD BALASAHEB DONGARE	IBBI/IPA-001/IP-P-02872/2023-2024/14391	cavinoddongare@gmail.com	None	Maharashtra	Mumbai	15
420	TEJAS ROHITKUMAR SHAH	IBBI/IPA-002/IP-N01282/2023-2024/14394	tej81@rediffmail.com	None	Maharashtra	Mumbai	15

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421	VINAY KAMLAKAR KADAM	IBBI/IPA-001/IP-P-02866/2024-2025/14398	kadamvinay315@gmail.com	None	Maharashtra	Mumbai	15
422	Raju Mangilal Marshiya	IBBI/IPA-001/IP-P-02849/2024-2025/14408	rmmar73@gmail.com	None	Maharashtra	Mumbai	15
423	Shirish Ruparel	IBBI/IPA-001/IP-P-02824/2024-2025/14412	casruparel@gmail.com	None	Maharashtra	Mumbai	15
424	Gauri Pankaj Deshpande	IBBI/IPA-001/IP-P-02865/2024-2025/14414	gpdeshpandeca@gmail.com	None	Maharashtra	Mumbai	15
425	Girish Prabhakar Muley	IBBI/IPA-002/IP-N01288/2024-2025/14419	muleyg@gmail.com	None	Maharashtra	Mumbai	15
426	GIRISH ARVIND SATAV	IBBI/IPA-001/IP-P-02882/2024-2025/14420	satav.girish@gmail.com	None	Maharashtra	Mumbai	15
427	Sanjay Vijay Jeswani	IBBI/IPA-001/IP-P-02891/2024-2025/14432	sanjay@insolvencyservices.in	None	Maharashtra	Mumbai	15

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Sl. No.	Registration No.	Name of IPE registered as IP	Address of IPE registered as IP	Email of IPE registered as IP	AFA Valid Upto
1	IBBI/IPE-0114/IPA-1/2022-23/50029	MSKM Insolvency and Resolution Services Private Limited	Flat No. 103, Sri Sai Swapna Sampada Apt Near Yellamma Temple, Belkempet, S.R. Nagar, Hyderabad, Telangana-500038	madhucs1@gmail.com	30-Jun-25
2	IBBI/IPE-0143/IPA-1/2022-23/50033	SPP Insolvency Professionals LLP	27/9, Nivedh Vikas Apartment, Pankaja Mill Road, Puliyakulam, Coimbatore- 641045	ipeadmin@sppgroups.com	31-Jan-25
3	IBBI/IPE-0146/IPA-3/2022-23/50024	K-Source Financial Consultancy Services Private Limited	Flat No. 104, Kavuri Supreme Enclave, Kavuri Hills, G. B. Pet, Madhapur, Hyderabad, T.G, 500081, India	dsrk@ksourceipe.com	31-Jan-25
4	IBBI/IPE-0090/IPA-2/2023-24/50051	M/s Levatio Restructuring and Turnaround Private Limited	8-2-698, 502, 5th Floor, M J Towers, Road No. 12, Banjara Hills, Hyderabad, Telangana-500034	murthye@gmail.com	30-Jun-25
5	IBBI/IPE-0166/IPA-1/2024-25/50079	ADRS INSOLVENCY PROFESSIONALS PRIVATE LIMITED	Cello Platina 2nd floor Office No.205 FC ROAD Deccan Gymkhana Pune City Pune MH 411004 IN	ca.anuradhajayaraman@gmail.com	30-Jun-25
6	IBBI/IPE-0134/IPA-1/2022-23/50028	MVK IPE LLP	607, Chetak Centre, RNT Marg, Nr. Hotel Shreemaya, Indore, MP-452001	mvk@mvkirp.com	28-Jan-25
7	IBBI/IPE-0167/IPA-1/2024-25/50076	ACUERDO RESOLUTION PROFESSIONALS LLP	E-24, Basement (F/P) Lajpat Nagar-3, Lajpat Nagar (South Delhi), New Delhi-110024	acuerdo.rp@gmail.com	30-Jun-25

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8	BBI/IPE-0165/IPA-1/2023-24/50075	R S G D INSOLVENCY PROFESSIONALS SERVICES PRIVATE LIMITED	FLAT NO. 3, DHRUVATARA APARTMENTS, 241, DR. RAJENDRAPRASAD ROAD, TATABAD, COIMBATORE - 641012	rsgdinsolvencyprofessionals@gmail.com	30-Jun-25
9	IBBI/IPE-0129/IPA-1/2022-23/50032	Incorp Restructuring Services LLP (formerly known as M/s Vinay and Keshava Resolution Professionals LLP)	8, 3rd Main, KSSIDC Ind Estate 6th Block, Rajajinagar, Bangalore-560010, Karnataka	vinay@vkca.com	30-Jun-25
10	IBBI/IPE-0132/IPA-3/2023-24/50048	M/s Fintech Restructuring LLP	H. No. 47, Ground Floor, Type 3 BLK E, IARI Pusa Campus, Central Delhi, Delhi-110012.	fintechipe@gmail.com	30-Jun-25
11	IBBI/IPE-0151/IPA-1/2023-24/50052	Truue IPE Private Limited	D-501, Ganesh Meridian, Opp. High Court S.G. Road Ahmedabad 380060	jain_cp@yahoo.com	30-Jun-25
12	IBBI/IPE-0032/IPA-3/2022-23/50027	LSI Resolution Private Limited	Falt No.1205, 12th Floor, Chiranjiv Tower, 43,Nehru Place, New Delhi-110019	Lsiresolution.ipe@gmail.com	28-Jan-25
13	IBBI/IPE-0139/IPA-1/2023-24/50074	VCAN RESOLVE IPE LLP	204,2ND FLOOR, WALL STREET-1,NR. GUJ COLLEGE, OPP ORIENT CLUB,ELLIS BRIDGE.	ibc@vcanca.com	30-Jun-25

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14	IBBI/IPE-0163/IPA-1/2023-24/50073	Beleyur Resolutions Private Limited	Shreevathsa, No. 428, 19B Cross Road Jayanagar III Block Bengaluru South , Karnataka 560011	ip@beleyur.com	30-Jun-25
15	IBBI/IPE-0107/IPA-1/2022-23/50045	M/s Osrik Resolution Private Limited	908, Plot No. A 1, D-Mall, NSP Pitampura, Delhi-110034	info@osrikgroup.com	30-Jun-25
16	IBBI/IPE-0147/IPA-3/2022-23/50026	Reliable IPE Private Limited	17, LGF, Defence Enclave, Vikas Marg, Delhi-110092	camohitgoyal@gmail.com	30-Jun-25
17	IBBI/IPE-0135/IPA-1/2022-23/50025	Minerva Resolutions LLP	10 Alipur Road, Civil Lines, New Delhi-110054	navneetkgupta@gmail.com	16-Jan-25
18	IBBI/IPE-0131/IPA-2/2023-24/50046	M/s RRR Insolvency Service Experts LLP	C-10, Lower Ground Floor, Lajpat Nagar-III, Delhi - 110024	harmeet.kaur@rrrinsolvency.com	30-Jun-25
19	IBBI/IPE-0115/IPA-1/2024-25/50078	Aarsh Resolution Professionals Private Limited	163, Balco Apartments, Plot No. 58, IP Extension, Patparganj, Delhi-110092	a.mittalmc@gmail.com	30-Jun-25